

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd
and
EMAAR MGF Land Ltd.

... Applicant/Petitioner

Order under Section 230-232.

Order delivered on 11.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Dr. U K Chaudhary, Sr. Adv., Mr. Gaurav Mitra,
Ms. Manisha Chaudhary, Mr. Satyam Roy,
Ms. Shriya Raychaudhuri, Advs.

For Respondent : Mr. Sudipto Sarkar, Sr. Adv, Amar Gupta, Divyam Agarwal,
Mr. Daksh Ahluwalia, Gaurav Arora, Ashish Joshi, Advs.

ORDER

CA-634(PB)/2020:-

Petitioner's side rejoinder submissions part heard.

List the matter on 19.02.2021.

-Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)